



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,14th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
28	WP(C)/5904/2024 CAVT. NO.10592/024, FIXED	MD. TAJ UDDIN LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR N Z CHOUDHURY N GAUTAM MR N A MAZARBHUIYA	SC, ELEM. EDU SC, SCERT, ASSAM GA, ASSAM MS B DEVI MS. S BORA FOR CAVEATOR
ADMISSION				
29	WP(C)/5464/2022 PART-HEARD, FIXED	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
30	WP(C)/821/2024 FIXED	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	MR S M T CHISTIE SC, EDU SC, G U
31	WITH WP(C)/3782/2022	HAM AK RURAL DEVELOPMENT FOUNDATION Versus THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR. P MAHANTA (R-4) MR. R B GOHAIN (r-4) MS P BORA (r-4) F. K. AHMED (r-4) SC, U G C SC, G U
32	WITH WP(C)/794/2023	HAM AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU MR. I ALAM, SC, NCTE (R- 6) MR. M. B. CHOUDHURY, SC, SCERT, ASSAM (R-3) SC, G U
33	WITH WP(C)/4212/2024	HAM-AK RURAL COLLEGE OF EDUCATION Versus THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U

34 [WP\(C\)/2165/2024](#)
B/O

DR. MUKUL CHANDRA BORA
Versus
THE DIBRUGARH UNIVERSITY AND 2 ORS

MR SISHIR DUTTA
MS S MOCHAHARI
MR. S DUTTA
MR S DUTTA

SC, DIB. UNIVERSITY

HEARING

35 [WP\(C\)/6002/2017](#)
PART-HEARD, FIXED

PANKAJ BEZBARUAH
Versus
THE UNION OF INDIA and 4 ORS.

MR.B K DAS
MR.H P NEOG
MR.H P GUWALA

MR.S C KEYAL
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024
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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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32)	MR M Z AHMED	13-11-2024	To	24-11-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH

**ITEM NO.11 AND 12 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
54	Bail Appln./1319/2024 B/O, WITH SCANNED COPY OF LCR	SUJONUR ROSHID Versus THE UNION OF INDIA	MS. A. MEDHI MR. M ALI MR J. ISLAM	SC, DRI
MOTION (BA)				
55	Bail Appln./3478/2024 B/O	UTSAV NATH AND ANR Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY N AHMED MR D DAS MR B P SARMAH	PP, ASSAM
MOTION				
56	AB/3002/2024 B/O	ANANDITADAS @ ANINDITA DAS, Versus THE STATE OF ASSAM	MR B M DEKA MR K THAKUR S YESMIN MS P.HAZARIKA MR D MEDHI B ALI SK MR. S SARKAR MR. J N SUWAI	PP, ASSAM
BAIL HEARING (BA)				
57	Bail Appln./3266/2024 FIXED, WITH SCANNED COPY OF LCR	GOLAP KHAN Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
BAIL HEARING				
58	AB/1208/2024 FIXED	NEKIBUR RAHMAN @ NEKIBUR ISLAM Versus THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
59	AB/2181/2024 FIXED	NUMAN AHMED Versus THE STATE OF ASSAM	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
ORDERS				
60	W.P.(CrI.)/30/2024 FIXED	CHANDRAMANI Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR P R SARMA(R-2,3) B ALI SK (R-2,3) PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
11	WP(C)/4922/2024 BY SLIP	JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ASIF E HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3006/2024 in WP(C)/4922/2024	JANESH ALI @ DANESH ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/5819/2024 BY SLIP	KAD BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/5821/2024 BY SLIP	RAHIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR A ALI MS. M KHATUN MS K TAYE	GA, ASSAM DY.S.G.I. SC, F.T
14	WP(C)/5830/2024 BY SLIP	MALAM MIAH Versus THE UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MR M AHMED	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3447/2024 in WP(C)/5830/2024	MALAM MIAH Versus THE UNION OF INDIA AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MR M AHMED MR M AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/5849/2024 BY SLIP	MD. DANEZ ALI @ DANES ALI @ DANECH ALI Versus THE UNION OF INDIA AND 6 ORS	MR. K MIRA MR. A A MONDAL MR S HUSSAIN MR. S A B KHABIR	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
16	WP(C)/5875/2024 BY SLIP	SHONEKA KHATUN @ SONEKA BIBI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR. M ALI MR S ISLAM MR J. ISLAM MD. ANARUL ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

17	WP(C)/5897/2024 BY SLIP	AYUB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A F N U MOLLAH MS. D GHOSH MS N DEKA MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T
18	WP(C)/5912/2024 BY SLIP	JAYNAL ABDIN @ JOYNAL Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
	WITH I.A.(Civil)/3487/2024 in WP(C)/5912/2024	JAYNAL ABDIN @ JOYNAL Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH LEGAL AID COUNSEL	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
25	WP(C)/5739/2024 FIXED	JERINA MAHBOBA Versus THE STATE OF ASSAM AND 3 ORS	MR G BAISHYA MR I AHMED	SC, HEALTH
ORDERS				
26	WP(C)/2933/2024 FIXED	RAMUDGAR YADAV Versus THE UNION OF INDIA AND 8 ORS	MR. A SARMA MR. K KALITA MR. A D CHOUDHURY MS G SWAMI	MR. P K ROY(R-2 TO 7) MR. S K CHAKRABORTY(R-2 TO 7) MRS. A CHAKRABORTY(R-2 TO 7) DY.S.G.I. SC, F C I

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**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
12	Crl.A./181/2022 2 Y 8 M 5 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED WITH I.A.(Crl.)/1202/2023 in Crl.A./181/2022	MAINUL HUSSAIN @ MAINUL ALI Versus THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM
		MAINUL HUSSAIN @ MAINUL ALI Versus THE STATE OF ASSAM,	MR P SHARMAH MR P SONOWAL MR R CHETRY	PP, ASSAM

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31)	MR. S N KRISHNATRAYA	13-11-2024	To	14-11-2024
32)	MR M Z AHMED	13-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,14th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
9	WP(C)/5442/2024 B/O	BOARD OF DIRECTORS OF MADHYAM BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD Versus THE STATE OF ASSAM AND 5 ORS	MR S UKTAR	SC, CO OP
MOTION				
10	WP(C)/5902/2024 B/O	SHRI SHRI SHIVA GANESH SHANTI DHAM Versus THE STATE OF ASSAM AND ANR	MR. S K GOSWAMI MR. N BARMAN MR. C MAHANTA	GA, ASSAM SC, GAD
HEARING				
11	WP(C)/5344/2013 CAVT. NO. 756/2013 FIXED	BARPETA ZILA ANUSUSIT JATI PARISHAD Versus THE STATE OF ASSAM AND 6 ORS	MR.M SARANIA MR.S U AHMED MR.B DEORI MS.M GOSWAMI	GA, ASSAM MR.J AHMED MS.B HAZARIKA(R-1 to 6) MR R DHAR, SC, TRIABALS AFFAIRS (P) MR.A M KHAN MR.P A AHMED MR. C. SARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 14/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
63	Crl.Pet./472/2023 WITH LCR ONE FILE (SCANNED). B/O	ANSHUMAN BHARTIA Versus THE STATE OF ASSAM AND ANR	MR. D BORAH MR. J KALITA	MR F KHAN (R-2) MR U CHAUDHURY (R-2) M. GLORY (R-2) P. NATH (R-2) Q. KIBA (R-2) K. SUMI (R-2) PP, ASSAM
64	Bail Appln./3206/2024 B/O	PRANJAL BARUAH @ JITU Versus THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
MOTION (BA)				
65	Bail Appln./3476/2024 B/O	SHRI RAJU GOHAIN AND ANR Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
MOTION				
66	Crl.Pet./1341/2024 B/O	JITENDRA NATH SARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	PP, ASSAM
67	Crl.Pet./1376/2024 B/O	ATUL BARMAN Versus THE STATE OF ASSAM AND ANR	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
68	Crl.Pet./1377/2024 B/O	SIMANGAL BRAHMA Versus PALLAVI RABHA	MR. DITUL DAS MS TINLUNG	
69	AB/3000/2024 B/O	MANIRUL HOQUE @ MANIR ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
70	AB/3004/2024 B/O	HAJRAT ALI @ HAJARAT ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ADMISSION				
71	Crl.A./382/2024 B/O	BISWAJIT DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. C K NATH MR. N MAHAJAN	PP, ASSAM

WITH
[I.A.\(Cri.\)/1094/2024](#)
in Cri.A./382/2024

BISWAJIT DAS
Versus
THE STATE OF ASSAM AND ANR

MR. A CHAUDHURY
MR. C K NATH
MR. N MAHAJAN
PP, ASSAM

BAIL HEARING (BA)

72 [Bail Appln./3342/2024](#)
B/O

ABJOL UDDIN LASKAR @ AFJAL HUSSAIN
LASKAR
Versus
THE STATE OF ASSAM

MR. A M BARBHUIYA
MS S R MAZARBHUIYA
MS A BEGUM
PP, ASSAM

73 [Bail Appln./3402/2024](#)
FIXED

SIDDIK ALI
Versus
THE STATE OF ASSAM

MD. A HUSSAIN
MR. K ALOM
MR. T ISLAM
PP, ASSAM

WITH

74 [AB/2882/2024](#)

ATABAR RAHMAN @ ATAUR RAHMAN
AND ANR
Versus
THE STATE OF ASSAM

MD. A HUSSAIN
MR. K ALOM
MR. T ISLAM
PP, ASSAM

ORDERS

75 [Cri.A./250/2023](#)
FIXED, WITH LCR 3 FILES, OFFICE
NOTE

ROBIYAL ALI @ ROBIAL SHEIKH
Versus
THE STATE OF ASSAM AND ANR.

MR. M U MAHMUD
MR. N UDDIN
MR. M ISLAM
MR S H MAHMUD
MR S K CHHETRY
MS. D BORA
MS. B CHETIA
L PARBIN
PP, ASSAM

WITH

[I.A.\(Cri.\)/598/2023](#)
in Cri.A./250/2023

ROBIYAL ALI @ ROBIAL SHEIKH
Versus
THE STATE OF ASSAM AND ANR.

MR. N UDDIN
MR. M ISLAM
MR S K CHHETRY
PP, ASSAM

76 [Cri.Pet./1142/2024](#)
B/O

TARUN SHINGLA
Versus
DHANIRAM BASUMATARY

MR. S BORA
MS J RAJKUMARI

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LEAVE NOTE OF ADVOCATES FOR 14/11/2024

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 16

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
13	CRP(IO)/473/2024 B/O	FAKARUDDIN AHMED AND ANR Versus AYUB ALI AND 7 ORS	MR R SENSUA G KAUSHIK R A LAHKAR	
ORDERS				
14	Cont.Cas(C)/430/2024 FIXED	CHAN ALI SK AND 2 ORS. Versus NARAYAN KONWAR AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. D SAIKIA(R-2) MR. M R LASKAR(R-2) MR. P K BORAH(R-2)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-III, IV AND V

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

13	Cont.Cas(C)/344/2023 FIXED	BISHURAM CHAUHAN Versus CHANDAN SHARMA AND 2 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH	MR K GOGOI MR B GOGOI SC, PWD
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
53	Bail Appln./2403/2024 FIXED, WITH SCANNED COPY OF LCR	ABDUL MONAF Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
54	Bail Appln./2992/2024 FIXED	SHAHADOT ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
55	Bail Appln./3288/2024 FIXED, WITH OFFICE NOTE	IKBAL HUSSAIN BARBHUIYA @ RIPON Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
56	Bail Appln./3348/2024 FIXED	BABUL BARMAN AND ANR. Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
57	Bail Appln./3358/2024 FIXED	AMINUR ISLAM @ AMINUL HOQUE SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MR A K DAS MS J AKTAR	MR A BURAGOHAİN (R-2) PP, ASSAM

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30)	MR S KHOUND	14-11-2024	To	14-11-2024
31)	MR. S N KRISHNATRAYA	13-11-2024	To	14-11-2024
32)	MR M Z AHMED	13-11-2024	To	24-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,14th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
6	Bail Appln./3228/2024 BY SLIP	MD JAMAL UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
WITH				
7	Crl.Pet./767/2024	MD. JAMAL UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
ORDERS				
8	Review.Pet./145/2024 in RSA/214/2013 (D/O), WITH LCR, B/O	MANDIRA DAS Versus AJIT GHOSH	MR. J LASKAR	MRS. R DEVI MR. A R TAHBILDAR

LEAVE NOTE OF ADVOCATES FOR 14/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. K SARMA	11-11-2024	To	16-11-2024
15)	MR. S BAROOAH	08-11-2024	To	17-11-2024
16)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
17)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
18)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024

19)	MR B D DAS	13-11-2024	To	16-11-2024
20)	MR A R BHUYAN	11-11-2024	To	29-11-2024
21)	MR G GOSWAMI	15-11-2024	To	20-11-2024
22)	MR B K KAR	12-11-2024	To	23-11-2024
23)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
24)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
25)	MR. R K BHATRA	12-11-2024	To	24-11-2024
26)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
27)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024
28)	MR D BHATTACHARYA	13-11-2024	To	14-11-2024
29)	MR. R P SINGH	14-11-2024	To	06-12-2024
30)	MR S KHOUND	14-11-2024	To	14-11-2024
31)	MR. S N KRISHNATRAYA	13-11-2024	To	14-11-2024
32)	MR M Z AHMED	13-11-2024	To	24-11-2024